

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 372/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: M/s. Menezes Remedies Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Adv. Abhishek Pai i/b, Vidus Legal	} for the shareholder	<i>Apai</i>

COMMON ORDER

C.P. No. 372/14(1)/NCLT/MB/MAH/2017

C.P. No. 278/241-242/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench for want of time adjourned to **12.12.2017**

At 2.30 PM communicated to both the sides.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)